

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. No. 22 of 2014 in**  
**DFR No. 2897 of 2013**

**Dated : 12<sup>th</sup> March, 2014**

**In the matter of**

**Kerala State Electricity Board**

**... Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory Commission**

**... Respondent(s)**

**ORDER**

The Bench has not assembled today.

Post the matter on **23.4.2014.**

**COURT MASTER**